

[TO BE PUBLISHED IN PART-I SECTION -2 OF THE GAZETTE OF INDIA]

Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
\*\*\*\*

24020, Kartavya Bhawan-2, New Delhi,  
Dated: 19<sup>th</sup> May, 2026

**NOTIFICATION**

**No. A-12011/1/2026-ADMIN-I:** The President is pleased to appoint Shri Ramesha G, IRS(IT) (2005) as Incharge (JS level), Central Agency Section, Department of Legal Affairs, Ministry of Law & Justice with effect from the forenoon of 05.05.2026, for an overall tenure of five years up to 29.05.2027, or until further orders, whichever is earlier.

*Shweta Kamboj*  
*19/05/2026*

(Shweta Kamboj)  
Under Secretary to Govt. of India

The Manager,  
Government of India Press,  
Minto Road,  
New Delhi – 110 002

**Endorsement No. A-12011/1/2026-ADMIN-I dated 19<sup>th</sup> May, 2026.**

1. The officer concerned.
2. PS to Hon'ble MoSL&J (I/C)/ Sr. PPS to Law Secretary/ PSO/ Sr.PPS to JS&LAs /JS/Sr.GAs/JS&LO.
3. Ms. Manisha Saxena, Secretary & EO, Secretariat of the Appointments Committee of the Cabinet, DoPT, North Block, New Delhi with reference to Note No. 33/07/2026-EO(SM.II) dated 13.04.2026.
4. In-charge, Branch Secretariats (Bengaluru/Chennai/Kolkata/ Mumbai).
5. Head of Office, Central Agency Section.
6. In-charge, Lit.(HC)/Lit.(LC).
7. The Pay & Accounts Officer, Department of Legal Affairs, M/o Law and Justice, New Delhi.
8. Cash Section / Admn. II/ Admn. III/ Admn. IV Section/ Hindi Unit.
9. Notification folder/Personal file of the officer.

*Shweta Kamboj*  
*19/05/2026*

**(Shweta Kamboj)**  
**Under Secretary to Govt. of India**